

**HIGH COURT FOR THE STATE OF TELANGANA**

**MAIN CASE: Cr1.A.Nos.1040, 1041, 1042, 1043, 1044, 1045, 1046 and 1047  
of 2025**

**PROCEEDING SHEET**

<b>Sl. No.</b>	<b>DATE</b>	<b>ORDER</b>	<b>OFFICE NOTE</b>
	19.11.2025	<p><b><u>SKS, J</u></b></p> <p>At request of both sides, list on 24.11.2025 for filing counter in implead petitions.</p> <p style="text-align: right;"><b>B/O PT</b></p>	